

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 839/(MAH)/2017
M.A. No. 552/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Shirdi Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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|---|---|-----------|--|
| ① | Mr. Nitin Thakkar Jr Counsel also
Ms. Meenakshi Bhapankar &
Mr. Nikhil Rajani illt
M/s. V. Deshpande & Co for
J.M. Financial Asset Reconstruction
Co Ltd | Advocates | |
| ② | Ms. Meenakshi Bhapankar also
Mr. Nikhil Rajani illt
M/s. V. Deshpande & Co for
Edelweiss Asset Reconstruction Co Ltd | Advocates | |
| ③ | Deependra Jain | R.P. | |

ORDER

MA 552/2017 in CP No. 839/I&BP/NCLT/MB/MAH/2017

Orders reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)